

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 109  
IB-1493/PB/2018  
IA/1931/2024

**IN THE MATTER OF:**

**M/s. Enkay (India) Rubber Co. Pvt. Ltd.**

**...PETITIONER**

**Vs**

**M/s. Sumeru Processors Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 7 of IBC, 2016**

**Order delivered on 24 .04.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor :**

**For the Respondent/Corporate Debtor :**

**ORDER**

**IA/1931/2024**

None appears on behalf of the Applicant at the time of hearing of the matter. In the interest of justice, list the matter on **06.05.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**